<u>Print</u>

Defective Case Register from 2024-01-29 to 2024-01-29

| SI.NO. | Filing No | Advocate for Petioner/Caveator | Date of objection | Defects as per S.R. |
|--------|------------------------|-----------------------------------|-------------------|---|
| 1 | D-WP(C)/3359/2024 | SUSANTA SEKHAR MOHAPATRA | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. 17-REFERENCE CERTIFICATE NOT FURNISHED. DATE OF CLARIFICATION LETTER DT. 26.2.14 OF THE INDEX AND PARA-16 OF THE PETN DOES NOT TALLY WITH THE DATE UNDER ANNEX-9 |
| 2 | D-WP(C)/3556/2024 | KARUNAKAR NAYAK | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. PAGE 34 AND 35 NOT LEGIBLE |
| 3 | D-MATA/2951/2024 | HRUDANANDA MOHAPATRA | 2024-01- 29 | 23-NOMENCLATURE NOT CORRECTLY FURNISHED . |
| 4 | D- CONTC/3073/2024 | NEELAKANTHA PANDA | 2024-01- 29 | THIS MAY BE REGISTERED AS WP(C) 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 5 | D- BLAPL/2647/2024 | DEBASIS MISHRA | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. |
| 6 | D-MATA/2976/2024 | GOPINATH MISHRA | 2024-01- 29 | 1.Page no.5 not neat. 23-NOMENCLATURE NOT CORRECTLY FURNISHED . THIS MAY BE REGISTERED AS GUAP |
| 7 | D- CONTC/2333/2024 | ADV. | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. ANNEX 1 IS AN ODIA DOCUMENT |
| 8 | D- CONTC/2777/2024 | ADV. | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 9 | D- ABLAPL/2658/2024 | PRAFULLA KUMAR MAHAPATRA | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 10 | D- CONTR/2326/2024 | ADV. | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 11 | D-WP(C)/3433/2024 | AKSHAYA KUMAR DORA | 2024-01- 29 | PUT UP FOR SR AFTER FILING OF SECOND COPY OF WP |

| 12 | D- CRLMC/2046/2024 | AKSHAYA KUMAR SAHOO | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PARAGRAPHS IN THE PETN NOT PROPERLY NUMBERED |
|----|------------------------|--------------------------------|----------------|---|
| 13 | D- CONTC/1595/2024 | ADV. | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. |
| 14 | D- CONTR/2140/2024 | SAIBRATA RATH | 2024-01- 29 | |
| 15 | D-WP(C)/3439/2024 | AMIT PRASAD BOSE | 2024-01- 29 | PAGE 144 TO 150 ARE NOT LEGIBLE 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 16 | D- CONTC/1394/2024 | ADV. | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 17 | D- CONTC/2218/2024 | ADV. | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. CERTIFICATE FOR NON AVAILABILITY OF CARTRIDGE PAPERS NOT FURNISHED |
| 18 | D- CRLLP/2623/2024 | SOMANATH SATAPATHY | 2024-01- 29 | 5-SECOND COPY OF PETITION NOT FILED. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 19 | D-MATA/1626/2024 | LAXMINARAYAN PATEL | 2024-01- 29 | 16-PETITION/APPEAL NOT IN TIME PERIOD OF DELAY 81 DAYS |
| 20 | D- ABLAPL/2668/2024 | DURLLABHA RANJAN MISHRA | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 21 | D- ABLAPL/2682/2024 | SURYAKANTA DWIBEDI | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 22 | D-CMP/3122/2024 | GOKULANANDA SAHU | 2024-01- 29 | 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| 23 | D- CRLMC/2439/2024 | BASANTA KUMAR DAS | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 24 | D- CRLLP/2069/2024 | SANGRAM DAS S.C.(VIGILANCE) | 2024-01- 29 | 16-PETITION/APPEAL NOT IN TIME PERIOD OF DELAY 239 DAYS |
| 25 | D-MATA/945/2024 | LAXMIDHAR DASH | 2024-01- 29 | 3-AUTHENTICATION FEE IS DEFICIENT. |
| 26 | D-WP(C)/3274/2024 | | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 27 | D- CONTR/2331/2024 | ADV. | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
|----|------------------------|--------------------------------|----------------|--|
| 28 | D-CMP/3130/2024 | NIRANJAN LENKA | 2024-01- 29 | NOT PROPERLY ADDRESSED TO THE HONBLE COURT ON I.A. NO 75/24 |
| 29 | D- CRLMC/2098/2024 | SUSANTA SEKHAR MOHAPATRA | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 30 | D- CONTC/3094/2024 | NEELAKANTHA PANDA | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 31 | D-MATA/1903/2024 | BIRAJA PRASANNA DAS | 2024-01- 29 | 16-PETITION/APPEAL NOT IN TIME PERIOD OF DELAY 4 DAYS |
| 32 | D-WP(C)/3268/2024 | ASUTOSH SAHOO | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER. NOT PROPERLY ADDRESSED 2.CERTIFICATE OF CARTRIDGE PAPER NOT FURNISHED |
| 33 | D- ABLAPL/2559/2024 | DEBADATTA MOHANTY | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 34 | D- CONTC/3069/2024 | NEELAKANTHA PANDA | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 35 | D- BLAPL/2659/2024 | PANCHANAN PANIGRAHI | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 36 | D- CRLMP/2391/2024 | PRASANTA KUMAR SAHOO | 2024-01- 29 | Date mentioned in the annex-2 not tally with index. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 37 | D- CONTC/2008/2024 | ADV. | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. SYNOPSIS AND LIST OF DATES AND EVENTS NOT FILED 2. INDEX TO BE FILLED UP PROPERLY AFTER FILING OF APPENDIX I AND II , PAGINATING AS A AND B |
| 38 | D- Contc/2894/2024 | ADV. | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED INDEX IS WRONGLY PAGE MARKED |
| 39 | D-WP(C)/3429/2024 | RASHMI KANTA ACHARYA | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 40 | D- CONTC/2305/2024 | HIMANSU BHUSAN SUTAR | 2024-01- 29 | NOT PROPERLY ADDRESSED 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 41 | D- Contc/2318/2024 | ADV. | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. |

| 42 | D-CMP/3182/2024 | SMITA RANJAN PATNAIK | 2024-01- 29 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. AGE OF PETNR NO 3 NOT CORRECTLY FURNISHED AS PER AFFIDAVIT 2. COPY OF OBJECTION FILED BY DEFENDANT NO 1 (C) AND (D) IN ANNEX 4 NOT TALLY WITH THE |
|----|------------------------|-------------------------|----------------|--|
| 43 | D-CRLA/2732/2024 | SOUGAT DASH | 2024-01- 29 | INDEX MARK ANNEX 4 I.E. OP NO 1 TO 3 5-SECOND COPY OF PETITION NOT FILED. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 44 | D-WP(C)/3179/2024 | BIGYAN KUMAR SHARMA | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 45 | D- CONTC/3464/2024 | ADV. | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 46 | D- CONTC/3075/2024 | NEELAKANTHA PANDA | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 47 | D- CONTC/2983/2024 | ADV. | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 17-REFERENCE CERTIFICATE NOT FURNISHED. |
| 48 | D- CONTC/2315/2024 | ADV. | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 49 | D- CRLMC/1557/2024 | KAMIL RASHID | 2024-01- 29 | NOT PROPERLY ADDRESSED 3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. AU FEE RS 2.20 NOT PAID 2. IMPUGNED ORDER DATE INCORRECTLY FURNISHED IN PRAYER |
| 50 | D- ABLAPL/2677/2024 | SURYAKANTA DWIBEDI | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 51 | D- ABLAPL/2698/2024 | PRADEEP KUMAR DAS | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 52 | D- CONTC/3091/2024 | NEELAKANTHA PANDA | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| D- | DIBYAJYOTI | 2024-01- | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
|-----------------------|---|--|--|
| CRLMC/2058/2024 | SAHOO | 29 | AG/CG/II/CI/EIC.NOI FILED. |
| | | | 6-RECEIPT SHOWING SERV.COPY TO |
| D- | MANOI BIHARI | 2024-01- | AG/CG/IT/CT/ETC.NOT FILED. |
| CRLMC/2588/2024 | DAS | 29 | SYNODOLC AND DATE CHAPT ARE NOT |
| | | 29 2024-01- 29 2024-01- | SYNOPSIS AND DATE CHART ARE NOT ALPHABETICALLY PAGINATED |
| | | | 6-RECEIPT SHOWING SERV.COPY TO |
| | | | AG/CG/IT/CT/ETC.NOT FILED. |
| ח | | 2024 01 | 6-RECEIPT SHOWING SERV.COPY TO |
| CRLMP/2469/2024 | | | AG/CG/IT/CT/ETC.NOT FILED. |
| D- | SANGRAM | 2024-01- | 18-CERTIFIED COPY OF TRIAL/APPELLATE |
| CMAPL/3018/2024 | JENA,A.G.A | | COURT ORDER NOT FILED |
| | M DAI AVDICUNA | 2024.01 | 6-RECEIPT SHOWING SERV.COPY TO |
| D-WP(C)/3893/2024 | RAO | | AG/CG/IT/CT/ETC.NOT FILED. |
| | | | 5-SECOND COPY OF PETITION NOT FILED. |
| | | | 6-RECEIPT SHOWING SERV.COPY TO |
| | ADV. | | AG/CG/IT/CT/ETC.NOT FILED. |
| CONTC/2/88/2024 | | 29 | |
| | | | DEPONENT IS NOT SON OF PETNR |
| | LALITENDU BHUYAN | | 23-NOMENCLATURE NOT CORRECTLY FURNISHED . |
| | | | |
| | | 29 | CORRECT NOMENCLATURE WOULD BE |
| | | | CRLA |
| | | | 8-CAUSE TITLE NOT IN ORDER. |
| | AMIT PRASAD | 2024-01- | 1. NAME OF OP NO 3(B) NOT FURNISHED 2. |
| D-CMP/3262/2024 | BOSE | | THE NAME OF THE LEGALHEIR NO 3(B)OF |
| | | 2024-01- | DECEASED RESP NO 3 IN THE C.T. OF RFA |
| | | | 280/22 VIDE ANNEX-1 NOT FURNISHED |
| | | | 17-REFERENCE CERTIFICATE NOT FURNISHED. |
| D- | | 2024-01- | FURNISHED. |
| CONTC/3152/2024 | ADV. | | INDEX NOT PROPERLY FILLED UP WITH |
| | | | APPENDIX I AND II AS A AND B |
| | | | RESPECTVILLY |
| | | | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| D- | ADV. | 2024-01- | 10-SUBJECT CODE NOT |
| CONTC/2010/2024 | | 29 | FURNISHED/INCORRECTLY MENTIONED |
| | | | |
| D- | DEEPALI | 2024-01- | 6-RECEIPT SHOWING SERV.COPY TO |
| ABLAPL/2705/2024 | MAHAPATRA | 29 | AG/CG/IT/CT/ETC.NOT FILED. |
| | | | 6-RECEIPT SHOWING SERV.COPY TO |
| D-WP(C)/2821/2024 | | | AG/CG/IT/CT/ETC.NOT FILED. |
| | CHULI | 29 | C. FEE OF RS. 2/- TO BE PAID |
| | | | C. FEE OF RS. 2/- TO BE PAID 18-CERTIFIED COPY OF TRIAL/APPELLATE |
| D- CRLMC/2368/2024 | TANMAY MISHRA | 2024-01- 29 | COURT ORDER NOT FILED |
| | CRLMC/2058/2024 D- CRLMC/2588/2024 D- ABLAPL/2697/2024 D- CRLMP/2469/2024 D- CRLMP/2469/2024 D- CRLMP/2469/2024 D- CRLMP/2469/2024 D- CNAPL/3018/2024 D-WP(C)/3893/2024 D-CONTC/2788/2024 D-CRLREV/2362/2024 D-CMP/3262/2024 D-CONTC/3152/2024 D- CONTC/2010/2024 D- D-WP(C)/2821/2024 D- D-WP(C)/2821/2024 | CRLMC/2058/2024 SAHOO D- MANOJ BIHARI D- PRADEEP KUMAR ABLAPL/2697/2024 PRADEEP KUMAR D- SANGRAM D- SANGRAM D-WP(C)/3893/2024 M. BALAKRISHNA D-WP(C)/3893/2024 M. BALAKRISHNA D-WP(C)/3893/2024 ADV. D-WP(C)/3893/2024 BALITENDU CONTC/2788/2024 ADV. D-CMP/3262/2024 BHUYAN D-CMP/3262/2024 AMIT PRASAD D-CONTC/3152/2024 ADV. D-CONTC/2010/2024 ADV. D-CONTC/2010/2024 ADV. D-WP(C)/2821/2024 DEEPALI MAHAPATRA D-WP(C)/2821/2024 DR.PURUSOTTAM D-WP(C)/2821/2024 DR.PURUSOTTAM | CRLMC/2058/2024 SAHOO 29 D- MANOJ BIHARI 2024-01- ABLAPL/2697/2024 PRADEEP KUMAR 2024-01- D- PRADEEP KUMAR 2024-01- D- CRLMP/2469/2024 PRADEEP KUMAR 2024-01- D- CRLMP/2469/2024 SANGRAM 2024-01- D- SANGRAM 2024-01- 29 D-WP(C)/3893/2024 M. BALAKRISHNA 2024-01- D-WP(C)/3893/2024 ADV. 29 D-WP(C)/3893/2024 ADV. 29 D-WP(C)/3893/2024 ADV. 29 D-WP(C)/3893/2024 ADV. 29 D-WP(C)/2362/2024 AMIT PRASAD 2024-01- D-CMP/3262/2024 ADV. 29 D-CMP/3262/2024 ADV. 29 D-CMP/3262/2024 ADV. 29 D-CONTC/3152/2024 ADV. 29 D-CONTC/2010/2024 ADV. 29 D- D-WP(C)/2821/2024 DEPALI 2024-01- D-WP(C)/2821/2024 DR.PURUSOTTAM 2024-01- D- D-WP(C)/2821/2024 DR.PURUSOTTAM |

| 67 | D- CONTC/3092/2024 | NEELAKANTHA PANDA | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
|----|------------------------|---------------------------|----------------|--|
| 68 | D- CONTC/1668/2024 | ADV | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 69 | D- ABLAPL/2688/2024 | BISWABHUSAN DAS | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 70 | D- ABLAPL/2711/2024 | S.S.RAY (2) | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 71 | D-WP(C)/3413/2024 | BIJAYA KUMAR SAHOO | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 72 | D-WP(C)/2908/2024 | AKSHAYA KUMAR SAHOO | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 7 TO 12 NOT NEAT |
| 73 | D- CONTC/2287/2024 | ADV. | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. |
| 74 | D- ABLAPL/385/2024 | GOKULANANDA SAHU | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Petition numbers - 31,47,53,61and 66 not executed in the vakalatnama. |
| 75 | D- ABLAPL/2713/2024 | S.S.RAY (2) | 2024-01- 29 | 1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 76 | D- CONTC/3099/2024 | NEELAKANTHA PANDA | 2024-01- 29 | 1. Rs.6/- not paid on petition. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 77 | D- CONTC/2228/2024 | SANTOSH KUMAR SWAIN | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 78 | D-WP(C)/3425/2024 | AKSHAYA KUMAR DORA | 2024-01- 29 | PUT UP FOR SR AFTER FILING THE SECOND COPY OF WP |
| 79 | D- CONTC/2236/2024 | ADV. | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. |
| 80 | D-WP(C)/3257/2024 | SATYA SMRUTI MOHANTY | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 81 | D-WP(C)/2880/2024 | SUJAY SHANKER SINGHDEO | 2024-01- 29 | |
| | | | | PAGE 56 TO 59 AND 65 NOT LEGIBLE |

| | - i | i | 1 | |
|----|-----------------------|--------------------------------|----------------|---|
| 82 | D-WP(C)/3689/2024 | SATYA RANJAN PATI | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 83 | D- CONTC/3085/2024 | NEELAKANTHA PANDA | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 84 | D-MATA/1741/2024 | SIDHARTH PRASAD DAS | 2024-01- 29 | 16-PETITION/APPEAL NOT IN TIME PERIOD OF DELAY 80 DAYS |
| 85 | D- CONTC/3080/2024 | NEELAKANTHA PANDA | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 86 | D-WP(C)/3610/2024 | DHANESWAR BEHERA | 2024-01- 29 | 14-NOT PROPERLY INDEXED. LETTER DATE OF ANNEX-4 PAGE NO 14 NOT TALLY WITH INDEX (UNDER ANNEX-4) |
| 87 | D-MATA/1802/2024 | SUBHANKAR ROUT | 2024-01- 29 | PUT UP FOR SR AFTER FILING OF C. COPY OF IMPUGNED JUDGEMENT AND A. FEES OF RS. 92.90 |
| 88 | D- CONTC/1085/2024 | SRIDHAR RATH | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. YNOPSIS AND LIST OF DATES AND EVENTS |
| 89 | D- CMAPL/3398/2024 | PRASANTA KUMAR SATAPATHY | 2024-01- 29 | NOT FILED AND INDEX BE CORRECTED 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 90 | D- CONTC/3096/2024 | NEELAKANTHA PANDA | 2024-01- 29 | COPY OF DISMISSAL ORDER NOT FILED 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 91 | D-WA/1695/2024 | SAMEER KUMAR DAS | 2024-01- 29 | 3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 92 | D- CONTC/2313/2024 | ADV. | 2024-01- 29 | AU FEE RS. 4.50 NOT PAID 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. SYNOPSIS DATE OF EVENTS NOT FURNISHED |
| 93 | D-WP(C)/3688/2024 | SUBHRANSU BHUSAN MOHANTY | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 94 | D- BLAPL/2660/2024 | DEBASIS MISHRA | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 95 | D-WP(C)/3291/2024 | JAGAMOHAN PATTANAIK | 2024-01- 29 | WELFARE FUND RS 50/- NOT PAID |
| 96 | D- MACA/1919/2024 | GOPAL CHANDRA SAMANTARAY | 2024-01- 29 | STATUTORY DEPOSITE NOT MADE |
| 97 | D-WP(C)/2575/2024 | KRUSHNA CHANDRA SAHU | 2024-01- 29 | 1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. |

| | | | | 14-NOT PROPERLY INDEXED. 15-ALL PAPERS NOT PROPERLY SIGNED. |
|-----|-----------------------|-------------------------|----------------|---|
| | | | | 1. COURT FEE RS. 6/- TO BE PAID 2. C. FEE OF RS. 2/- AND NOTARIAL FEE OF RS. 30/- TO BE PAID BOTH IN PETN AND I.A 3. C. FEE OF RS 6/- AND ACWF OF RS. 2/- TO BE PAID 4. PETN AND ANNEXURES NOT PAGE MARKED AS PER INDEX |
| 98 | D-WA/1698/2024 | SAMEER KUMAR DAS | 2024-01- 29 | 3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 99 | D- BLAPL/2662/2024 | PRABIR KUMAR RAY | 2024-01- 29 | AU FEE RS. 4.50 NOT PAID 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| | BLAFL/2002/2024 | KAI | 29 | Petition not correctly addressed to Honble Court. Court fee of Rs. 3/- not paid in affidavit. |
| 100 | D- CONTC/3101/2024 | NEELAKANTHA PANDA | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 101 | D-WP(C)/2576/2024 | RAKESH BEHERA | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 102 | D-WP(C)/2872/2024 | AKSHAYA KUMAR DORA | 2024-01- 29 | PAGE 38 , 39 NOT LEGIBLE 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 103 | D- CONTC/3346/2024 | ADV. | 2024-01- 29 | 17-REFERENCE CERTIFICATE NOT FURNISHED. SYNOPSIS AND LIST OF DATES AND EVENTS (APPENDIX- IAND II) NOT MENTIONED IN THE INDEX AND NOT PAGINATED ACCORDINGLY |
| 104 | D-WP(C)/3163/2024 | RASHMI KANTA ACHARYA | 2024-01- 29 | 5-SECOND COPY OF PETITION NOT FILED. 1.SIGNATURE OF THE DEPONENT IN AFFIDAVIT NOT TALLY WITH THE NAME IN PETITION 2. SIGN. OF EXECUTANT IN V.NAMA NOT TALLY WITH THE NAME IN PETITION 3. PAGE 44,46 AND 47 NOT NEAT 4. SIGNATURE OF THE DEPONENT IN AFFIDAVIT OF IA NOT TALLY WITH THE NAME IN PETITION |
| 105 | D-WA/1687/2024 | SAMEER KUMAR DAS | 2024-01- 29 | 3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 106 | D- MACA/1916/2024 | SOMNATH ROY | 2024-01- 29 | AU FEE RS. 2.20 NOT PAID 16-PETITION/APPEAL NOT IN TIME PERIOD OF DELAY 254 DAYS 2. STATUTORY DEPOSITE NOT MADE |

| 107 | D-CRLA/2690/2024 | | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
|-----|-----------------------|--------------------------|----------------|--|
| 108 | D- CONTC/1601/2024 | | | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. |
| | | | ' | 1. SYNOPSIS DATE OF EVENTS NOT FILED |
| | | AKSHAYA KUMAR | 2024-01- | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |
| 109 | D-MATA/2127/2024 | | 29 | 1. ACWF OF RS. 10/- NOT PAID 2. SYNOPSIS AND DATE CHART NOT FILED |
| 110 | D- CRLMC/2320/2024 | | 2024-01- 29 | |
| 111 | D-WP(C)/3251/2024 | JUGALA KISHORE PANDA | 2024-01- 29 | NOT PROPERLY ADDRESSED |
| 112 | D-WP(C)/2956/2024 | GANESH PRASAD | | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. |
| | | | | PG. NOS. 16 TO 20 NOT NEAT AND PG. NO. 49 NOT LEGIBLE. INDEX NOT PAGE MARKED. |
| 113 | D- BLAPL/2666/2024 | SANTOSH KUMAR DWIVEDY | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 114 | D-WP(C)/2971/2024 | NIRANJAN PANDA | | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| | | | 1 | AFFIDAVIT NOT SIGNED BY THE DEPONENT. ANNEXURES NOT PAGE MARKED. INDEX NOT PROPERLY PAGE MARKED, |
| 115 | D-WP(C)/3161/2024 | | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| L | | | | NOT PROPERLY ADDRESSED TO HONBLE COURT IN I.A |
| 116 | | | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 117 | D-WP(C)/2848/2024 | | 2024-01- 29 | PAGE 23 NOT LEGIBLE |
| 118 | D-WP(C)/2973/2024 | | 1 | 5-SECOND COPY OF PETITION NOT FILED. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | | | | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. |
|-----|-----------------------|---------------------------|----------------|--|
| | | | | PAGE NO. 9 NOT NEAT. |
| 110 | D WD(C)/2512/2024 | SASWATI | 2024-01- | 6-RECEIPT SHOWING SERV.COPY TO |
| 119 | D-WP(C)/3513/2024 | MOHAPATRA | 29 | AG/CG/IT/CT/ETC.NOT FILED. |
| 120 | D- CMAPL/3599/2024 | DEEPAK KUMAR MOHAPATRA | 2024-01- 29 | 5-SECOND COPY OF PETITION NOT FILED. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 16-PETITION/APPEAL NOT IN TIME |
| | | | | PERIOD OF DELAY 11 DAYS |
| 121 | D- | ADV. | 2024-01- | 17-REFERENCE CERTIFICATE NOT FURNISHED. |
| 121 | CONTC/3157/2024 | | 29 | APPENDIX I AND II NOT REFLECTED IN THE INDEX AND NOT PAGINATED AS A AND B |
| 122 | D- BLAPL/2687/2024 | SURYAKANTA DWIBEDI | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| | | | | 1-COURT FEE IS DEFICIENT. |
| 123 | D- MACA/1718/2024 | RIMJHIMBALA PATI | 2024-01- 29 | 16-PETITION/APPEAL NOT IN TIME |
| | | | | 1. PERIOD OF DELAY OF 142 DAYS |
| | | | | 17-REFERENCE CERTIFICATE NOT FURNISHED. |
| 124 | D- CONTC/3148/2024 | ADV. | 2024-01- 29 | INDEX NOT PROPERLY FILLED UP WITH SYNOPSIS AND LIST OF DATES AND EVENTS AS APPENDIX I AND II ACCORDINGLY NOT PAGINATED AS A AND B |
| | | | | 6-RECEIPT SHOWING SERV.COPY TO |
| 125 | D-WP(C)/3519/2024 | ANSUMAN BHUYAN | 2024-01- 29 | AG/CG/IT/CT/ETC.NOT FILED. PETN OT PROPERLY ADDRESSED TO HONBLE COURT |
| | | | | 6-RECEIPT SHOWING SERV.COPY TO |
| 126 | D- CONTC/1599/2024 | ADV. | 2024-01- 29 | AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. |
| | | | | 1.SYNOPSIS DATE OF EVENTS NOT FILED |
| 127 | D-CMP/3035/2024 | SAIBRATA RATH | 2024-01- 29 | 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION |
| | | | | PAGE 46 , 49 TO 52 NOT NEAT |
| 128 | D- CONTC/2060/2024 | ADV. | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. |
| 129 | D- BLAPL/2692/2024 | SAKTI PRASAD DAS | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| 130 | D-WP(C)/2804/2024 | SONITA BISWAL | 2024-01- | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
|-----|-----------------------|---------------------------|----------------|--|
| | | | 29 | 6-RECEIPT SHOWING SERV.COPY TO |
| 131 | D- BLAPL/2694/2024 | SAKTI PRASAD DAS | 2024-01- 29 | AG/CG/IT/CT/ETC.NOT FILED. |
| 132 | D-WP(C)/2863/2024 | ARUN KUMAR PATRA | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 133 | D- CONTC/3089/2024 | SAHIL SOVAN SWAIN | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 16-PETITION/APPEAL NOT IN TIME |
| 134 | D-WP(C)/3206/2024 | SUJATA JENA | 2024-01- 29 | PERIOD OF DELAY 590 DAYS 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. |
| 135 | D-WP(C)/2554/2024 | PREETAM MISHRA | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. ADDRESS TO HONBLE COURT IS NOT PROPER |
| 136 | D- BLAPL/2707/2024 | BISWAJIT MOHAPATRA | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 137 | D-WP(C)/3156/2024 | BRAHMANANDA TRIPATHY | 2024-01- 29 | Petition not correctly addressed to Honble Court. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED PAGE 3 NOT MARKED VIDE ANNEX 7 |
| 138 | D-CRLA/2673/2024 | SURYAKANTA DWIBEDI | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 24-LIMITATION NOT IN TIME / EXPIRED. |
| 139 | D- MACA/1164/2024 | SASMITA NAYAK | 2024-01- 29 | DELAY OF 712 DAYS 1-COURT FEE IS DEFICIENT. 3-AUTHENTICATION FEE IS DEFICIENT. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 16-PETITION/APPEAL NOT IN TIME 1. PERIOD OF DEALY OF 40 DAYS 2. DCF OF RS.15049/- TO BE PAID 3. AU FEE RS. 1.10 NOT PAID 4. HCLAAW FEE RS . 10/- NOT PAID 5. SYNOPSIS AND DATE CHART NOT FILED |
| 140 | D-WP(C)/3524/2024 | RABINDRA KUMAR PATNAIK | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 141 | D- CONTC/1598/2024 | ADV | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. |
| | | | | 1.SYNOPSIS DATE OF EVENTS NOT FILED |

| | | | | 6-RECEIPT SHOWING SERV.COPY TO |
|-----|------------------------|-----------------------------|----------------|--|
| 142 | D- CONTC/3087/2024 | NEELAKANTHA PANDA | 2024-01- 29 | AG/CG/IT/CT/ETC.NOT FILED. |
| 143 | D- | PRASANTA | 2024-01- 29 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. |
| 145 | CRLMC/2318/2024 | KUMAR NANDA | | NEAT COPIES OF PGS. 9 TO 12 NOT FILED. SYNOPSIS AND DATE CHART NOT INDEXED. |
| 144 | D- BLAPL/2717/2024 | S.S.RAY (2) | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED |
| 145 | D- CRLMC/1827/2024 | RADHARAMAN DAS NAYAK | 2024-01- 29 | capital letters in V.Nama not furnished. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PS CASE NUMBER MENTIOND IN CAUSE |
| | D- | NEELAKANTHA | 2024-01- | TITLE SEEMS TO BE WRONG 6-RECEIPT SHOWING SERV.COPY TO |
| 146 | CONTC/3083/2024 | PANDA | 29 | AG/CG/IT/CT/ETC.NOT FILED. |
| 147 | D-WA/1674/2024 | SAMEER KUMAR DAS | 2024-01- 29 | 3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 148 | D-WP(C)/3875/2024 | DEBASHISHA HOTA | 2024-01- 29 | AU FEE RS. 2.20 NOT PAID 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE 28,29,51, 54 NOT LEGIBLE |
| 149 | D- CRLMC/1658/2024 | SANGRAM KUMAR SINGH | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |
| 150 | D- ABLAPL/2649/2024 | ARJUNA CHARANA BEHERA | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Petition not correctly addressed to Honble Court. 1.Page nos.13,14 and 15 not neat. |
| 151 | D-WP(C)/3600/2024 | TRILOCHAN PANIGRAHI | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 152 | D- CRLMC/2094/2024 | AKSHAYA KUMAR SAHOO | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. NOT PROPERLY ADDRESSED TO THE HONBLE COURT |
| 153 | D- CONTC/1596/2024 | ADV | 2024-01- 29 | AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. |
| | | | | 1.SYNOPSIS DATE OF EVENTS NOT FILED 2. ORDER DT 30.11.2023 IN WA NO 2768/2023 |

| | | | | (ANNEX-C) MENTIONED IN INDEX DOES NOT TALLY WITH THE SAME AT PAGE NO 11 |
|-----|-------------------|-----------------------|----------------|---|
| 154 | D-CMP/3267/2024 | BIBEKANANDA BHUYAN | 2024-01- 29 | 8-CAUSE TITLE NOT IN ORDER. AGE OF OP NO 6 NOT MENTIONED 2. NOT PROPERLY ADDRESSED TO THE HONBLE COURT |
| 155 | D-WP(C)/3565/2024 | SUBHASIS PANDA | 2024-01- 29 | 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. |

| | DEFECTIVE REPORT LIST | | | | | |
|---------------|--|---------------------|--------------------------------|---|--|--|
| | DEFECTIVE REPORT OF 29-01-2024 (CASES FILED BEFORE 2024) | | | | | |
| Sl n o. | Filing Number | Case Number | Advocate for Petioner/Caveator | Defects as per S.R. | | |
| 1 | CRLMC/914/2 023 | CRLMC/914/2 023 | JUGALA KISHORE PANDA | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET C.NOT FILED. | | |
| 2 | CMAPL/758/2 023 | CMAPL/758/2 023 | SOUBHAGYA SUNDAR DAS | OTHERS. COPY OF DISMISSAL ORDER NOT FILED OTHERS. PROVISION OF LAW NOT CORRECTLY FURNISHED 24. LIMITATION NOT IN TIME / EXPIRED. | | |
| 3 | WA/3178/2023 | WA/3178/2023 | DEEPAK RANJAN SUNDARAY | OTHERS. PUT UP FOR S.R AFTER FILING C.COPY OF IMPUGNED ORDER DTD 5.9.22 | | |
| 4 | CONTC/8793/ 2023 | CONTC/8793/ 2023 | SUBHANKAR ROUT | 6. RECEIPT SHOWING SERV.COPY TO | | |

| | | | | AG/CG/IT/CT/ET C.NOT FILED. |
|---|---------------------|---------------------|--|--|
| 5 | CONTC/8794/ 2023 | CONTC/8794/ 2023 | SUBHANKAR ROUT | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET C.NOT FILED. |
| 6 | CONTC/8728/ 2023 | CONTC/8728/ 2023 | ATMAJIT MANMITH DAS | 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET C.NOT FILED. |
| 7 | CMAPL/804/2 023 | CMAPL/804/2 023 | M/S.BHASKAR CHANDRA PANDA,S.MISHRA,J.N.PANDA, A.TRIPATHY | OTHERS. COPY OF DISMISSAL ORDER NOT FILED OTHERS. OP NO.5 & 14 MADE PARTIES INSPITE OF DELETION |
| 8 | BLAPL/8469/2 021 | BLAPL/8469/2 021 | DEBI PRASAD PATTNAIK | OTHERS. PAGE 13 & 14 NOT NEAT & LEGIBLE OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET C.NOT FILED. 19. UNDERTAKING FOR NON FILING OF |

| | | | | TRANSLATED COPY NOT FILED |
|-----|---------------------|---------------------|------------------|--|
| 9 | BLAPL/6564/2 020 | BLAPL/6564/2 020 | DEVASHIS PANDA | OTHERS. DEFICIT AUTHENTICATI ON FEE OF RS 2.75 /- TO BE PAID OTHERS. C.T NOT ADDRESSED PROPERLY OTHERS. SUBJECT CODE NOT CORRECTLY INDICATED OTHERS. INDEX NOT FILED OTHERS. INDEX NOT FILED OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET C.NOT FILED. |
| 1 0 | BLAPL/5164/2 021 | BLAPL/5164/2 021 | MANORANJAN PADHY | OTHERS. SYNOPSIS & DATE CHART NOT FURNISHED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET C.NOT FILED. |

| 1 1 | ABLAPL/1350 7/2021 | ABLAPL/1350 7/2021 | ADHIRAJ MOHANTY | OTHERS. SYNOPSIS & LIST OF DATES & EVENTS NOT FILED 6. RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ET C.NOT FILED. |
|-----|-----------------------|-----------------------|----------------------------------|---|
| 12 | MACA/634/20 20 | MACA/634/20 20 | BRAJA KISHORE SAHOO | OTHERS. DEFICIT AUTHENTICATI ON FEE OF RS 1.10 /- TO BE PAID OTHERS. DATE OF ORDER FURNISHED IN THE BEING AGGRIEVED BY THE ORDER APPEARS TO BE WRONG |
| 1 3 | WP(C)/40000/ 2023 | WP(C)/40000/ 2023 | MANAS RANJAN DHAL | OTHERS. PUT UP FOR S.R AFTER FILING 2ND COPY OF BRIEF |
| 1 4 | WA/3180/2023 | WA/3180/2023 | SURYA NARAYAN PATNAIK, A.G.A. | 19. UNDERTAKIN G FOR NON FILING OF TRANSLATED COPY NOT FILED |